



**RESUME OF WORK
DONE BY LOK SABHA**



**EIGHTEENTH LOK SABHA
SECOND SESSION, 2024**

LOK SABHA SECRETARIAT, NEW DELHI

January, 2025/Magha, 1946 (Saka)



RESUME OF WORK
DONE BY LOK SABHA

EIGHTEENTH LOK SABHA — SECOND SESSION
(22 July, 2024 to 09 August, 2024)



LOK SABHA SECRETARIAT
NEW DELHI
January, 2025/Magha, 1946 (Saka)

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PREFACE

This Publication contains a brief resume of work done during the Second Session of Eighteenth Lok Sabha *i.e.* from 22 July, 2024 to 09 August, 2024.

New Delhi;
January, 2025

Magha, 1946 (Saka)

UTPAL KUMAR SINGH
Secretary General

CONTENTS

	PAGE(S)
1. DURATION OF SESSION.....	1
2. BILLS	
(i) Government Bills.....	2
(ii) Bills referred to Standing Committee and presentation/laying of reports thereon.....	5
(iii) Private Members' Bills.....	6
3. CANCELLATION OF SITTING OF LOK SABHA.....	21
4. DIVISIONS.....	22
5. FINANCIAL BUSINESS	
(i) Union Budget.....	23
(ii) Jammu and Kashmir Budget.....	26
6. CALLING ATTENTION.....	27
7. COMMITTEES	
(i) Financial Committees.....	28
(ii) Departmentally Related Standing Committees.....	29
(iii) Committees other than Financial and Standing Committees.....	32
8. MOTIONS.....	34
9. VACATION OF SEAT IN LOK SABHA.....	37
10. OATH OR AFFIRMATION.....	38
11. OBITUARY AND OTHER REFERENCES.....	39
12. PANEL OF CHAIRPERSONS.....	42
13. MEMBERS ELECTED IN BYE-ELECTION.....	43
14. PAPERS LAID ON THE TABLE.....	44
15. RESOLUTIONS	
(i) Government Resolutions.....	45
(ii) Statutory Resolutions.....	46
(iii) Resolutions placed before the House by the Speaker.....	47
(iv) Motions for modification of Statutory Rules.....	48
(v) Private Members' Resolutions.....	49
16. WITHDRAWAL SUSPENSION OF MEMBERS FROM THE HOUSE.....	54
17. QUESTIONS	
(i) Starred Questions.....	55
(ii) Unstarred Questions.....	55
(iii) Answers Laid on the Table.....	55
(iv) Short Notice Questions.....	55
(v) Half-an-Hour Discussion.....	55
(vi) Statement(s) made by Ministers correcting the replies already given.....	55
18. RESIGNATION BY MEMBERS.....	59

	PAGE(S)
19. SPEAKER/CHAIRPERSON-ADDRESS/ANNOUNCEMENTS/OBSERVATIONS.....	60
20. SHORT DURATION DISCUSSION UNDER RULE 193.....	61
21. STATEMENTS	
(i) <i>Suo Motu</i> Statement Made by Minister under Rule 372 During Second Session of Eighteenth Lok Sabha.....	63
(ii) Statements Made/Laid by Ministers Regarding Correcting the Reply to Question During Second Session of Eighteenth Lok Sabha.....	64
(iii) Statements made/laid by Ministers under Direction 73A of the Directions by the Speaker, Lok Sabha during Second Session of the Eighteenth Lok Sabha.....	65
(iv) Statement Made/Laid by Parliamentary Affairs Minister Regarding Government Business during Second Session of Eighteenth Lok Sabha.....	71
(v) Statement indicating matters of urgent public importance raised during 'Zero Hour' in the Second Session of Eighteenth Lok Sabha.....	72
(vi) Matters under Rule 377–Position regarding receipt of replies from Ministries during the Eighteenth Lok Sabha	74
(vii) Statement showing the Time Lost due to Interruptions and Adjournments of the House during Second Session of the Eighteenth Lok Sabha	75
(viii) Statement under Direction 115.....	76
22. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL-THE ANALYSIS THEREOF DURING SECOND SESSION OF THE EIGHTEENTH LOK SABHA	77
23. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS DURING SECOND SESSION OF THE EIGHTEENTH LOK SABHA	78
24. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY SPEAKER AND MEMBERS OF PANEL OF CHAIRPERSONS.....	79
25. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS TRANSACTIONED DURING SECOND SESSION OF THE EIGHTEENTH LOK SABHA	85

1. DURATION OF SESSION (2nd Session of 18th Lok Sabha)

- | | | |
|----|-------------------------------------|------------------------------|
| 1. | Date of Summons | : 06 July, 2024 |
| 2. | Date of Commencement | : ⁵ 22 July, 2024 |
| 3. | Date of Adjournment <i>sine die</i> | : 09 August, 2024 |
| 4. | Date of prorogation | : 20 August, 2024 |
| 5. | Total number of days of Session | : 19 |
| 6. | Number of Actual days of Sittings | : @15 |
| 7. | Number of hours of sitting | : 115 hours 21 minutes |

⁵ The first sitting commenced with the playing of National Anthem.

@ The session was scheduled to conclude on 12th August, 2024. However, the House was adjourned *sine die* on 9th August, 2024. The sitting ended with the playing of National Song.

2. BILLS

(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of amendments tabled	No. of amendments carried	Progress/ remarks
					H	M			
1	2	3	4	5	6	7	8	9	
1.	The Finance (No. 2) Bill, 2024	23.07.2024	-	06.08.2024 07.08.2024 (Consideration and passing)	10 59	72	37	37	Passed
2.	The Jammu and Kashmir Appropriation (No. 3) Bill, 2024	30.07.2024	-	30.07.2024 (Introduction, Consideration and passing)	00 02	-	-	-	Passed
3.	The Bharatiya Vayuyan Vidheyak, 2024	31.07.2024	-	- 08.08.2024 09.08.2024 (Consideration and passing)	00 07*				
					05 45	22	-	-	Passed

4.	\$The Disaster Management (Amendment) Bill, 2024	01.08.2024	-	-	00 12*	55	-	Pending
5.	The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	05.08.2024	-	-	-	9	-	Pending
6.	The Appropriation (No. 2) Bill, 2024	05.08.2024	-	05.08.2024 (Introduction, Consideration and passing)	00 03	-	-	Passed
7.	The Waqf (Amendment) Bill, 2024	08.08.2024	-	08.08.2024 (introduction)	02 11*	-	-	Motion for reference of the Bill to a Joint Committee with the instruction to report by the last day of the first week of next Session was adopted.
				09.08.2024 (Motion for reference to Joint Committee)	00 04	23	-	

1	2	3	4	5	6	7	8	9
8.	The Mussalman Wakf (Repeal) Bill, 2024	08.08.2024	-	-	00 09*	2	-	Pending
9.	§The Banking Laws (Amendment) Bill, 2024	09.08.2024	-	-	00 15*	-	-	Pending
10.	§The Carriage of Goods by Sea Bill, 2024	09.08.2024	-	-	00 05*	-	-	Pending
11.	§The Bills of Lading Bill, 2024	09.08.2024	-	-	-	-	-	Pending
12.	§The Railways (Amendment) Bill, 2024	09.08.2024	-	-	00 05*	-	-	Pending

§ The Bill was introduced after requirements of Directions 19A/19B were waived.

* The Bill was opposed at the introduction stage and time taken for opposing the introduction.

(ii) BILLS REFERRED TO THE STANDING COMMITTEES AND PRESENTATION/LAYING OF REPORTS THEREON

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of report	Remarks

NIL

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H M			
1	2	3	4	5	6	7	8	9
1.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<i>Amendment of section 3</i>) by Shri C.N. Annadurai, M.P.	26.7.2024	-	-	-	-	-	Pending
2.	The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2024 (<i>Amendment of the Schedule</i>) by Shri C.N. Annadurai, M.P.	26.7.2024	-	-	-	-	-	Pending
3.	The Commission for Regulation and Development of Information Technology Industry Bill, 2024 by Shri C.N. Annadurai, M.P.	26.7.2024	-	9.8.2024	0 09	-	-	Pending

4.	The Artists (Social Security) Bill, 2024 by Shri Ravi Kishan, M.P.	26.7.2024	-	-	-	-	-	-	-	Pending
5.	The Traditional Fishermen (Protection and Welfare) Bill, 2024 by Shri Ravi Kishan, M.P.	26.7.2024	-	-	-	-	-	-	-	Pending
6.	The Constitution (Amendment) Bill, 2024 (<i>Amendment of Eighth Schedule</i>) by Shri Ravi Kishan, M.P.	26.7.2024	-	-	-	-	-	-	-	Pending
7.	The Greenfield Infrastructure Development Boards Bill, 2024 by Shri Rajiv Pratap Rudy, M.P.	26.7.2024	-	-	-	-	-	-	-	Pending
8.	The Constitution (Amendment) Bill, 2024 (<i>Substitution of new article for article 48A, etc.</i>) by Shri Rajiv Pratap Rudy, M.P.	26.7.2024	-	-	-	-	-	-	-	Pending
9.	The District Development and Monitoring Committee for Implementation of Central Sector and Centrally Sponsored Schemes Bill, 2024 by Shri Rajiv Pratap Rudy, M.P.	26.7.2024	-	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
10.	The High Court of Kerala (Establishment of a Permanent Bench at Thiruvananthapuram) Bill, 2024 by Dr. Shashi Tharoor, M.P.	26.7.2024	-	-	-	-	-	Pending
11.	The Transgender Persons (Protection of Rights) Amendment Bill, 2024 (Insertion of new sections 8A and 13A) by Dr. Shashi Tharoor, M.P.	26.7.2024	-	-	-	-	-	Pending
12.	The Constitution (Amendment) Bill, 2024 (Amendment of article 43A) by Adv. Dean Kuriakose, M.P.	26.7.2024	-	-	-	-	-	Pending
13.	The Constitution (Amendment) Bill, 2024 (Insertion of new article 49A) by Adv. Dean Kuriakose, M.P.	26.7.2024	-	-	-	-	-	Pending
14.	The Rabies Control Bill, 2024 by Adv. Dean Kuriakose, M.P.	26.7.2024	-	-	-	-	-	Pending

15.	The Constitution (Amendment) Bill, 2024 (<i>Amendment of article 81</i>) by Dr. Shashi Tharoor, M.P.	26.7.2024	-	-	-	-	-	-	Pending
16.	The Residential Schools (for Scheduled Castes and Scheduled Tribes) Bill, 2024 by Adv. Chandra Shekhar Azad, M.P.	26.7.2024	-	-	-	-	-	-	Pending
17.	The Reservation for the Scheduled Castes, the Scheduled Tribes and the Other Backward Classes in Private Sector Bill, 2024 by Adv. Chandra Shekhar Azad, M.P.	26.7.2024	-	-	-	-	-	-	Pending
18.	The Establishment of Schools upto Senior Secondary level Bill, 2024 by Adv. Chandra Shekhar Azad, M.P.	26.7.2024	-	-	-	-	-	-	Pending
19.	The Airfare Regulatory Board Bill, 2024 by Shri Shafi Parambil, M.P.	26.7.2024	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
20.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<i>Amendment of long title, etc.</i>) by Shri Shafi Parambil, M.P.	26.7.2024	-	-	-	-	-	Pending
21.	The Advocates (Amendment) Bill, 2024 (<i>Amendment of section 2, etc.</i>) by Dr. Shrikant Eknath Shinde, M.P.	26.7.2024	-	-	-	-	-	Pending
22.	The Orphan Child (Welfare and Development) Bill, 2024 by Dr. Shrikant Eknath Shinde, M.P.	26.7.2024	-	-	-	-	-	Pending
23.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2024 (<i>Amendment of section 2, etc.</i>) by Dr. Shrikant Eknath Shinde, M.P.	26.7.2024	-	-	-	-	-	Pending

24.	The Railways (Amendment) Bill, 2024 (<i>Insertion of new section 24A</i>) by Dr. Alok Kumar Suman, M.P.	26.7.2024	-	-	-	-	-	-	Pending
25.	The Flood and Drought Control Bill, 2024 by Dr. Alok Kumar Suman, M.P.	26.7.2024	-	-	-	-	-	-	Pending
26.	The Special Economic Assistance to the State of Bihar Bill, 2024 by Dr. Alok Kumar Suman, M.P.	26.7.2024	-	-	-	-	-	-	Pending
27.	The Single Use Plastic (Regulation) Bill, 2024 by Dr. Nishikant Dubey, M.P.	26.7.2024	-	-	-	-	-	-	Pending
28.	The Victims of Floods caused due to heavy rains, cyclones and other reason (Rehabilitation and Welfare) Bill, 2024 by Dr. Nishikant Dubey, M.P.	26.7.2024	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
29.	The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2024 (<i>Amendment of sections 2 and 3</i>) by Dr. Nishikant Dubey, M.P.	26.7.2024	-	-	-	-	-	Pending
30.	The Promotion of Rational Thought Bill, 2024 by Shri Benny Behanan, M.P.	26.7.2024	-	-	-	-	-	Pending
31.	The Autism Spectrum Disorders (Recognition and Treatment) Bill, 2024 by Shri Benny Behanan, M.P.	26.7.2024	-	-	-	-	-	Pending
32.	The Intelligence Services (Powers and Regulation) Bill, 2024 by Shri Manish Tewari, M.P.	9.8.2024	-	-	-	-	-	Pending
33.	The Constitution (Amendment) Bill, 2024 (Amendment of article 80, etc.) by Shri Manish Tewari, M.P.	9.8.2024	-	-	-	-	-	Pending

34.	The Constitution (Amendment) Bill, 2024 (Amendment of article 324, etc.) by Shri Manish Tewari, M.P.	9.8.2024	-	-	-	-	-	-	Pending
35.	The Compulsory Military Training in Schools and Other Educational Institutions Bill, 2024 by Shri Shirrang Appa Barne, M.P.	9.8.2024	-	-	-	-	-	-	Pending
36.	The Visual Representation of Income Tax Collections Bill, 2024 by Shri Shirrang Appa Barne, M.P.	9.8.2024	-	-	-	-	-	-	Pending
37.	The Glucotest Strips (Regulation and Price Control) Bill, 2024 by Shri Shirrang Appa Barne, M.P.	9.8.2024	-	-	-	-	-	-	Pending
38.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (Amendment of section 3 and Schedule II) by Shri N.K. Premachandran, M.P.	9.8.2024	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
39.	The ASHA Workers (Regularisation of Service and Other Benefits) Bill, 2024 by Shri N.K. Premachandran, M.P.	9.8.2024	-	-	-	-	-	Pending
40.	The Anganwadi Workers (Regularisation of Service and Welfare) Bill, 2024 by Shri N.K. Premachandran, M.P.	9.8.2024	-	-	-	-	-	Pending
41.	The Backward Areas Development Board Bill, 2024 by Shri K. Navaskani, M.P.	9.8.2024	-	-	-	-	-	Pending
42.	The Ban on Entrance Examination in Professional Courses Bill, 2024 by Shri K. Navaskani, M.P.	9.8.2024	-	-	-	-	-	Pending
43.	The Overseas Workers (Welfare) Bill, 2024 by Shri K. Navaskani, M.P.	9.8.2024	-	-	-	-	-	Pending

44.	The Quality Education (Enhancing through Internship) Bill, 2024 by Ms. Praniti Sushilkumar Shinde, M.P.	9.8.2024	-	-	-	-	-	-	Pending
45.	The Solid Waste Management Bill, 2024 by Dr. T. Sumathy (A) Thamizhachi Thangapandian, M.P.	9.8.2024	-	-	-	-	-	-	Pending
46.	The Special Financial Assistance to the State of Tamil Nadu Bill, 2024 by Dr. T. Sumathy(A) Thamizhachi Thangapandian, M.P.	9.8.2024	-	-	-	-	-	-	Pending
47.	The Constitution (Amendment) Bill, 2024 (Amendment of the Seventh Schedule) by Shri P.P. Chaudhary, M.P.	9.8.2024	-	-	-	-	-	-	Pending
48.	The Constitution (Amendment) Bill, 2024 (Amendment of article 58) by Shri P.P. Chaudhary, M.P.	9.8.2024	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
49.	The Constitution (Amendment) Bill, 2024 (Amendment of the Seventh Schedule) by Shri P.P. Chaudhary, M.P.	9.8.2024	-	-	-	-	-	Pending
50.	The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2024 (Insertion of new sections 10A and 10B) by Shri D.M. Kathir Anand, M.P.	9.8.2024	-	-	-	-	-	Pending
51.	The Food Safety and Standards (Amendment) Bill, 2024 (Amendment of section 3, etc.) by Shri D.M. Kathir Anand, M.P.	9.8.2024	-	-	-	-	-	Pending
52.	The Special Financial Assistance for Ancient Monuments and Archaeological Sites and remains in the State of Tamil Nadu Bill, 2024 by Shri D.M. Kathir Anand, M.P.	9.8.2024	-	-	-	-	-	Pending

53.	The Andhra Pradesh Reorganisation (Amendment) Bill, 2024 (<i>Insertion of new section 90A</i>) by Shri Maddila Gurumoorthy, M.P.	9.8.2024	-	-	-	-	-	-	Pending
54.	The Compulsory Teaching of Sanskrit Language in Schools Bill, 2024 by Shrimati Smita Uday Wagh, M.P.	9.8.2024	-	-	-	-	-	-	Pending
55.	The National Youth Commission Bill, 2024 by Shrimati Smita Uday Wagh, M.P.	9.8.2024	-	-	-	-	-	-	Pending
56.	The Victims of Natural Lightning Disaster (Compensation) Bill, 2024 by Shri V.K. Sreekandan, M.P.	9.8.2024	-	-	-	-	-	-	Pending
57.	The High Court of Kerala (Establishment of a Permanent Bench at Palakkad) Bill, 2024 by Shri V.K. Sreekandan, M.P.	9.8.2024	-	-	-	-	-	-	Pending

1	2	3	4	5	6	7	8	9
58.	The All India Institute of Medical Sciences (Amendment) Bill, 2024 (<i>Insertion of new section 3A</i>) by Shri V.K. Sreekandan, M.P.	9.8.2024	-	-	-	-	-	Pending
59.	The Promotion of Organic Farming Bill, 2024 by Shri Rajkumar Chahar, M.P.	9.8.2024	-	-	-	-	-	Pending
60.	The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2024 (<i>Insertion of new section 5A, etc.</i>) by Shri Hilbi Eden, M.P.	9.8.2024	-	-	-	-	-	Pending
61.	The Air (Prevention and Control of Pollution) Amendment Bill, 2024 (<i>Amendment of section 2, etc.</i>) by Shri Hilbi Eden, M.P.	9.8.2024	-	-	-	-	-	Pending
62.	The Airlines Passenger Services Authority Bill, 2024 by Shri Hilbi Eden, M.P.	9.8.2024	-	-	-	-	-	Pending

63.	The Play Schools (Regulation) Bill, 2024 by Shri Janardan Singh 'Sigrwal', M.P.	9.8.2024	-	-	-	-	-	Pending
64.	The Orphans (Reservation of Posts in Government Establishments and Welfare) Bill, 2024 by Shri Janardan Singh 'Sigrwal', M.P.	9.8.2024	-	-	-	-	-	Pending
65.	The Rural Labour Welfare Fund Bill, 2024 by Shri Janardan Singh 'Sigrwal', M.P.	9.8.2024	-	-	-	-	-	Pending

(iii) PRIVATE MEMBERS' BILLS

SUMMARY

1.	Total No. of Notices of Bills received	123
2.	Bills pending at the end of the last session	Nil
3.	Bills introduced	65
4.	Bills withdrawn	NIL
5.	Bills negatived	NIL
6.	Bills removed from the Register of Pending Bills	NIL
7.	Bills part-discussed	1
	(At the end of Second Session)	
8.	Bills pending at the end of the Session <i>vide</i> para No. 816 of Bulletin Part-II, dated 05.09.2024	65

3. CANCELLATION OF SITTING OF LOK SABHA

Sl. No.	Subject	Date of Announcement	Remarks
1.	Cancellation of sitting fixed for 12 August, 2024	09.08.2024	As announced by the Chair and agreed to by the House, the sitting of Lok Sabha fixed for Monday, the 12th August, 2024 was cancelled.

**4. DETAILS OF DIVISIONS HELD DURING THE
2ND SESSION OF 18TH LOK SABHA**

Sl.No.	Date	Subject	Results
NIL			

5. FINANCIAL BUSINESS (i) UNION BUDGET

Subject	Date of presentation	Date(s) of Discussion	Time taken	
			H	M
Union Budget for 2024-2025	23.7.2024	24.7.2024 25.7.2024 26.7.2024 29.7.2024 30.7.2024	1	25
		} General Discussion*	27	14*
②Discussion and voting on Demands for Grants of Ministry/Department of - 1. Railways		30.7.2024 31.7.2024 1.8.2024	11	54
2. Education		1.8.2024	6	47
3. Health and Family Welfare		2.8.2024 5.8.2024	6	43
4. Fisheries, Animal Husbandry and Dairying		5.8.2024	4	56

* Discussed together with (i) General Discussion on the Budget for Union Territory of Jammu and Kashmir for 2024-2025; and (ii) Demands for Grants in respect of Union Territory of Jammu and Kashmir for 2024-2025.

② Motion regarding suspension of Rule 331G was adopted by the House on 30.7.2024 to enable discussion and voting on Demands for Grants without referring them to the concerned Departmentally Related Standing Committees.

	H	M
*Passing of the Demands for Grants of Ministry/Department of:-		
1. Agriculture and Farmers Welfare		
2. Atomic Energy		
3. AYUSH		
4. Chemicals and Fertilisers		
5. Civil Aviation		
6. Coal		
7. Commerce and Industry		
8. Communications		
9. Consumer Affairs, Food and Public Distribution		
10. Cooperation		
11. Corporate Affairs		
12. Culture		
13. Defence		
14. Development of North Eastern Region		
15. Earth Sciences		
16. Electronics and Information Technology		
17. Environment, Forests and Climate Change		
18. External Affairs		
19. Finance		
20. Food Processing Industries		
21. Heavy Industries		
22. Home Affairs		
23. Housing and Urban Affairs		
24. Information and Broadcasting		
25. Jal Shakti		
26. Labour and Employment		
27. Law and Justice		
	5.8.2024 at 5.58 PM	11

	H	M
28. Micro, Small and Medium Enterprises		
29. Mines		
30. Minority Affairs		
31. New and Renewable Energy		
32. Panchayati Raj		
33. Parliamentary Affairs		
34. Personnel, Public Grievances and Pensions		
35. Petroleum and Natural Gas		
36. Planning		
37. Ports, Shipping and Waterways		
38. Power		
39. Lok Sabha		
40. Rajya Sabha		
41. Secretariat of the Vice President		
42. Road Transport and Highways		
43. Rural Development		
44. Science and Technology		
45. Skill Development and Entrepreneurship		
46. Social Justice and Empowerment		
47. Space		
48. Statistics and Programme Implementation		
49. Steel		
50. Textiles		
51. Tourism		
52. Tribal Affairs		
53. Women and Child Development		
54. Youth Affairs and Sports		
	5.8.2024 at 5:58 PM	11

*Passed without discussion.

(ii) JAMMU AND KASHMIR BUDGET

Subject	Date of presentation	Date(s) of Discussion	Time taken	
			H	M
Budget for Union Territory of Jammu and Kashmir for 2024-2025	23.7.2024		00	01*
Demands for Grants (Union Territory of Jammu and Kashmir) for 2024-25		24.7.2024 25.7.2024 26.7.2024 29.7.2024 30.7.2024		*

*Discussed together with General Discussion on Union Budget for 2024-25.

6. CALLING ATTENTION

Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
			H	M
Regarding loss of lives and property due to landslides and floods in various parts of the country	Shri K.C. Venugopal	Shri Nityanand Rai 31.07.2024	-	53

7. COMMITTEES

(i) Financial Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken A/T Statement	
1.	Committee on Estimates	Yet to be Constituted	-	-	-	-	-	-	-	-
2.	Committee on Public Undertakings	-do-	-	-	-	-	-	-	-	-
3.	Committee on Public Accounts	-do-	-	-	-	-	22*	07*	-	-

*Laid on the Table by the Secretary-General, Lok Sabha

(ii) Departmentally Related Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken	
1.	Committee on Agriculture, Animal Husbandry and Food Processing	Yet to be Constituted	-	-	-	-	-	-	-	-
2.	Committee on Chemicals and Fertilizers	-do-	-	-	-	-	-	-	-	-
3.	Committee on Coal, Mines and Steel	-do-	-	-	-	-	-	-	-	-
4.	Committee on Defence	-do-	-	-	-	-	-	-	-	-
5.	Committee on Energy	-do-	-	-	-	-	-	-	-	-
6.	Committee on External Affairs	-do-	-	-	-	-	-	-	-	-

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken	
7.	Committee on Finance	-do-	-	-	-	-	-	-	-	-
8.	Committee on Consumer Affairs, Food and Public Distribution	26.09.2024	-	-	-	-	-	-	-	-
9.	Committee on Communications and Information Technology	-do-	-	-	-	-	-	-	-	-
10.	Committee on Labour, Textiles and Skill Development	-do-	-	-	-	-	-	-	-	-
11.	Committee on Petroleum and Natural Gas	13.09.2023*	-	-	-	-	-	-	-	-

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken	
12.	Committee on Railways	13.09.2023*	-	-	-	-	-	-	-	-
13.	Committee on Rural Development and Panchayati Raj	-do-	-	-	-	-	-	-	-	-
14.	Committee on Social Justice and Empowerment	-do-	-	-	-	-	-	-	-	-
15.	Committee on Housing and Urban Affairs	-do-	-	-	-	-	-	-	-	-
16.	Committee on Water Resources	-do-	-	-	-	-	-	-	-	-

*The term of the Committee lapsed on dissolution of Lok Sabha on 5th June, 2024.

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/ Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken	
1.	Committee on Absence of Members from the Sittings of the House	Yet to be Constituted	-	-	-	-	-	-	-	-
2.	House Committee	04.07.2024	01	25	100%	-	-	-	-	-
			(22.07.2024)							
3.	Committee on Ethics	-do-	-	-	-	-	-	-	-	-
4.	Committee of Privileges	-do-	-	-	-	-	-	-	-	-
5.	Committee on Subordinate Legislation	-do-	-	-	-	-	-	-	-	-
6.	*Committee on Papers Laid on the Table	-do-	-	-	-	-	-	-	-	-
7.	**Joint Committee on Offices of Profit	-do-	-	-	-	-	-	-	-	-
8.	Rules Committee	-do-	-	-	-	-	-	-	-	-
9.	General Purposes Committee	-do-	-	-	-	-	-	-	-	-
10.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	-do-	-	-	-	-	-	-	-	-

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration		Average percentage of attendance	Study Tours/ Local visits undertaken	Reports presented		Remarks
				H	M			Original	Action Taken	
11.	Library Committee	04.07.2024	-	-	-	-	-	-	-	-
12.	Business Advisory Committee	18.7.2024	3	2	5	93.33	N.A.	3	N.A.	N.A.
13.	Joint Committee on Salaries and Allowances of Members of Parliament	-do-	-	-	-	-	-	-	-	-
14.	Committee on Government Assurances	-do-	-	-	-	-	-	-	-	-
15.	Committee on Petitions	-do-	-	-	-	-	-	-	-	-
16.	Committee on Empowerment of Women	-do-	-	-	-	-	-	-	-	-
17.	Committee on Welfare of Other Backward Classes	-do-	-	-	-	-	-	-	-	-

*Committee (2024-2025) is yet to be constituted for 18th Lok Sabha.

**Chairperson of the Committee (2024-2025) is yet to be appointed may be mentioned.

8. MOTIONS

MOTIONS UNDER RULES 191 AND 342

Sl. No.	Brief Subject	Disposal of Motion under Rule	Name of member who moved	Date(s) of discussion	Time taken		No. of Amendments/ Substitute Motions Tabled/ Moved/Adopted	Remarks
					H	M		

NIL

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	102
No. of motion admitted	:	Nil
No. of motion discussed	:	Nil
No. of discussion completed	:	Nil
No. of discussion remained part-discussed	:	Nil
Total time taken	:	Nil

MOTIONS UNDER RULE 388 FOR SUSPENSION OF RULES

Sl. No.	Text of Motion	Name of Minister/ member who moved	Date(s) of discussion	Time taken		Remarks
				H	M	
1.	That Rule 331G of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the discussion and voting on Demands for Grants for 2024-25 be suspended.	Shri Kiren Rijiju	30.7.2024	00	01	Adopted
2.	That this House do suspend clause (i) of Rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha in so far as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government amendment *Nos. 33, 35, 36, 37 and 38 to the Finance (No. 2) Bill, 2024 and that these amendments may be allowed to be moved.	Smt. Nirmala Sitharaman	7.8.2024	00	02	Adopted

* Five Separate Motions were moved and adopted.

9. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/Constituency/ State	Date on which seat become vacant	Remarks
NIL			

10. OATH/AFFIRMATION

Sl. No.	Name of Member	Constituency/ State	Oath/ Affirmation	Language in which Oath/ Affirmation made	Date of Oath/ Affirmation	Time Taken	
						H	M
1.	Shri Shatrughan Prasad Sinha	Asansol	Oath	Hindi	22.07.2024	00	01

11. OBITUARY AND OTHER REFERENCES

(i) Obituary References

Sl. No.	Name of the Member/Dignitary	Date of Death	Date of Obituary reference	Time Taken	
				H	M
1.	Mr. Nguyen Phu Trong, (Hon'ble General Secretary of the Central Committee of the Communist Party of Vietnam)	19.07.2024	22.07.2024	00	03
2.	Shri Iqbal Ahmed Saradgi, (Member, Thirteenth and Fourteenth Lok Sabhas)	22.05.2024	09.08.2024	00	02
3.	Sqn.Ldr. Kamal Chaudhry, (Member, Eighth, Ninth, Tenth and Twelfth Lok Sabhas)	25.06.2024			
4.	Shri Ramesh Rathod, (Member, Fifteenth Lok Sabha)	29.06.2024			

(ii) Congratulatory References/References on Landmark Occasions

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H	M
1.	Reference regarding the observance of 25th Anniversary of the Kargil Vijay Diwas	26.07.1999	26.07.2024	00	02
2.	Reference regarding winning of Bronze Medal in 10 Metre Air Pistol Shooting Competition in Paris Olympics by Ms. Manu Bhaker	28.07.2024	29.07.2024	00	01
3.	Reference regarding winning of Bronze Medal in 10 Metre Air Pistol mixed team event in Paris Olympics by Ms. Manu Bhaker and Shri Sarabjot Singh	30.07.2024	31.07.2024	00	01
4.	Reference regarding winning of Bronze Medal in 50-Metre Rifle 3 Positions event in Paris Olympics by Shri Swapnil Kusale	01.08.2024	02.08.2024	00	01
5.	Reference regarding the 79th Anniversary of the dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki	06.08.1945 & 09.08.1945	06.08.2024	00	02
6.	Reference regarding the 82th Anniversary of the Quit India Movement	09.08.1942	} 09.08.2024	00	01
7.	Reference regarding winning of Bronze Medal by the Indian Hockey Team and Sri Neeraj Chopra for winning of Silver medal in Javelin Throw in Paris Olympics, 2024	09.08.2024		00	01

(iii) References Regarding Tragic Incidents

Sl. No.	Name of the Occasion	Date of Incident	Date of reference	Time Taken	
				H	M

NIL

12. PANEL OF CHAIRPERSONS, 18TH LOK SABHA

Sl. No.	Name of Member	Date of Nomination
1.	Shri Jagdambika Pal	01.07.2024*
2.	Shri P. C. Mohan	-do-
3.	Smt. Sandhya Ray	-do-
4.	Shri Dilip Saikia	-do-
5.	Kumari Selja	-do-
6.	Shri A. Raja	-do-
7.	Dr. Kakoli Ghosh Dastidar	-do-
8.	Shri Krishna Prasad Tennesi	-do-
9.	Shri Awadhesh Prasad	-do-

* Announcement made in the House on 01.07.2024.

13. MEMBERS ELECTED IN BYE-ELECTIONS

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Date of Oath/Affirmation
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NIL

14. PAPERS LAID ON THE TABLE

(a)	By Government	:	1345
(b)	By Private Members	:	Nil

15. RESOLUTIONS
(i) Government Resolution

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time taken H M	Ministry/ Department concerned	Remarks
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NIL

(ii) STATUTORY RESOLUTION

Sl. No.	Text of Resolution	Article/section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time taken		Ministry/ Department concerned	Remarks
					H	M		
1.	In pursuance of Section 8A of the Customs Tariff Act, 1975, this House hereby approves of notification No. 15/2024-Customs, dated 12th March, 2024 [G.S.R. 182(E), dated 12th March, 2024], which seeks to amend the First Schedule of the Customs Tariff Act, in order to increase the import duty on X-ray Tubes, falling under tariff items 9022 30 00, and Flat Panel Detectors (including Scintillators), falling under tariff item 9022 90 90, respectively	Section 8A of the Customs Tariff Act, 1975	Shri Pankaj Chaudhary	01.08.2024	00	01	Finance	Adopted

(iv) MOTION FOR MODIFICATION OF STATUTORY RULES AND REGULATIONS

Sl. No.	Brief Subject	Name of Member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
				H M		

NIL

(v) Private Members' Resolutions

Subject/Text of Resolution	Name of member who moved	Date(s) of moving and discussion	Time taken H M	Ministry/ Department	Remarks
<p>Having regard to the fact that:—</p> <p>(a) before the de-regulation of airfare in the year 1994, the air tariffs were fully regulated by the Government of India to keep airfares under check;</p> <p>(b) with the repeal of the Air Corporations Act in March 1994, airlines are free to fix reasonable tariffs under the provisions of sub-rule (1) of Rule 135 of Aircraft Rules, 1937;</p> <p>(c) although Rule 135(4) of the Aircraft Rules, 1937 empowers the Directorate General of Civil Aviation (DGCA) to issue directions to an airline in case it has established excessive tariff under rule 135(1) or has indulged in oligopolistic practices; the said provision is rendered ineffectual on account of the arbitrary and unbridled powers given under Rule 135(1) of the Rules to the airlines to establish tariff;</p>	Shri Shafi Parambil	26.7.2024 (at the end of second session)	1 59	Civil Aviation	Discussion not concluded.

<p>(d) ever since the adoption of the policy of deregulation, there has been a considerable increase in airfare depending on market dynamics and competitiveness;</p> <p>(e) recent years have witnessed an exorbitant rise in both domestic and international airfare, especially during the holiday seasons affecting a large number of passengers including the expatriates living in the Gulf Countries;</p> <p>(f) most of the migrant workers in the Gulf region are un-skilled and semi-skilled workers with limited income, the unscrupulous increase in airfare during the vacation seasons always drags them into a huge debt trap;</p> <p>(g) in the case of the expatriates, most of the migrant workers get leave only during the vacation season and hence the emotional value of uniting with family is most important for them. Most of the time, they are forced to pay their one-year savings only for the round trip airfare charges and many expatriates complain about the huge loan they had to take in order to get tickets;</p>					
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<p>(h) as the airlines operate at full capacity during the peak season and earn huge profit margins, the current policy of 'unregulated overpricing' is unethical, unfair and an injustice to the poor migrant workers living abroad;</p> <p>(i) although the Directorate General of Civil Aviation (DGCA) has created 'Tariff Monitoring Units', it only ensures that the fares charged by the airlines are within the prescribed tariffs of the airlines displayed on their websites;</p> <p>(j) airline companies need to be deregulated in order to ensure competitiveness, growth and efficiency in the aviation sector, the Government cannot ignore the sentiments of the key stakeholders of the industry-the passengers; and</p> <p>(k) realizing the seriousness of the situation, the Parliamentary Committee on Transport, Tourism and Culture has already stated that the self-regulating mechanisms of the current airline monitoring regime are inadequate to address the financial burden of the passengers on the one hand and the tariff structure of the airline companies on the other,</p>					
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<p>this House urges upon the Government to:—</p> <ul style="list-style-type: none"> (i) initiate appropriate measures to regulate the airfare in such a way that there is a reasonable upper limit on the maximum fare that an airline can fix in a specific route; (ii) convene a joint meeting with airline operators, representatives of the people and all other relevant stakeholders to discuss the issue of excessive airfare during the vacation seasons urgently; and (iii) establish a quasi-judicial body to regulate and monitor the air tariff ethically and equitably. 					
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PRIVATE MEMBERS' RESOLUTIONS

SUMMARY

1.	No. of notices of Resolutions received	:	6
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

16. WITHDRAWAL/SUSPENSION OF MEMBERS FROM THE HOUSE

Sl. No.	Name of Member	Party	Date of withdrawal/suspension	Period of withdrawal/suspension	Remarks
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NIL

**17. QUESTIONS
STATEMENT
INFORMATION RELATING TO QUESTIONS FOR INCLUSION IN
'RESUME OF WORK DONE BY LOK SABHA' DURING THE
2ND SESSION OF 18TH LOK SABHA**

(I) STARRED QUESTIONS	
(a) Number of Questions put down in the Question Lists for oral answer	280
(b) Number of Questions orally answered	86
(II) UNSTARRED QUESTIONS	
Number of Questions put down in the Question Lists for written answers	3218*
(III) ANSWERS LAID ON THE TABLE	
Number of Questions (SQ 194 + USQ 3218) for which written answers were laid on the Table	3412
(IV) SHORT NOTICE QUESTIONS	
(a) No. of Short Notice Questions (SNQ) received	20
(b) No. of notices of SNQ admitted	NIL
(c) No. of notices of SNQ clubbed with SQ	NIL
(d) No. of notices of SNQ disallowed	20
(V) HALF-AN-HOUR DISCUSSION	
(a) No. of notices of Half-an-Hour Discussion received	4
(b) No. of notices of Half-an-Hour admitted	NIL
(c) No. of notices of Half-an-Hour disallowed	4
(VI) STATEMENT(S) MADE BY MINISTER CORRECTING REPLIES ALREADY GIVEN	
No. of answer corrected	NIL

* Excluding two USQs deleted.

**HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWER TO
QUESTIONS DURING THE 2ND SESSION OF 18TH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of discussion	Ministry/ Deptt.	Time Taken	
					H	M

NIL

**SHORT NOTICE QUESTIONS ADMITTED AND DISCUSSED
DURING THE 2ND SESSION OF 18TH LOK SABHA**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of discussion	Ministry/Deptt.	Time Taken	
					H	M
NIL						

**ABSTRACT OF STATEMENT(S) MADE BY MINISTERS CORRECTING
THE REPLIES ALREADY GIVEN BY THEM TO QUESTIONS
IN THE LOK SABHA**

Sl. No.	Date of correcting the reply	Statement made by the Minister	No. of Question to which statement was made	Date of answer to the Question	Subject of the question
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NIL

18. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made in the House
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NIL

19. SPEAKER/CHAIRPERSON
Address/Announcements/Observations

Sl. No.	Subject	By Whom	Date
1.	Observation regarding appeal to the members for positive discussion during Question Hour.	Speaker	22.07.2024
2.	Announcement regarding digital circulation of Economic Survey 2023-2024 along with Statistical Appendix (Hindi and English versions) through Member's Portal.	Speaker	22.07.2024
3.	Announcement regarding welcoming Hon. Dr. Tulia Ackson, President of Inter-Parliamentary Union (IPU) and Speaker of the National Assembly of the United Republic of Tanzania and Members of the Parliamentary Delegation from United Republic of Tanzania who were on an official visit to India as honoured guests.	Speaker	23.07.2024
4.	Announcement regarding availability and distribution of Budget documents.	Speaker	23.07.2024
5.	Observation regarding referring the Demands for Grants to the Standing Committees for examination and report to the House.	Speaker	30.07.2024
6.	Announcement regarding welcoming H.E. Mr. Nugaka Fukushima, Speaker of the House of Representatives, Japan and Members of Parliamentary Delegation who were on a visit to India as honoured guests.	Speaker	01.08.2024
7.	Valedictory Reference on the conclusion of the Second Session of the Eighteenth Lok Sabha.	Speaker	09.08.2024

**20. SHORT DURATION DISCUSSIONS
UNDER RULE 193**

SUMMARY

No. of notices received	:	15
No. of discussion held	:	01
No. of discussion completed	:	Nil
No. of discussion remained part-discussed	:	01
Total time taken	:	2 hrs. and 26 mts.

**SHORT DURATION DISCUSSION
(Rule 193)**

Sl. No.	Subject	Name of the Member who raised discussion	Date of discussion	Time taken H M	Ministry/ Department concerned	Remarks
1.	India's preparedness for upcoming Olympic Games	Dr. Sanjay Jaiswal	22.07.2024	02 26	Youth Affairs and Sports	Part-discussed

21. STATEMENTS

(i) *Suo Motu* Statement made by Minister under Rule 372 during Second Session of Eighteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1.	Regarding the Landslide incident in Wayanad District, Kerala	Shri Nityanand Rai	30.07.2024	0	2
2.	Regarding the situation in Bangladesh	Dr. Subrahmanyam Jaishankar	6.8.2024	0	5
3.	Regarding disqualification of Indian Wrestler Vinesh Phogat under 50 kg category in Paris Olympics	Dr. Mansukh Mandaviya	7.8.2024	0	7

**(ii) Statements Made/Laid by Ministers regarding Correcting the Reply to
Question During Second Session of Eighteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M

NIL

(iii) Statements Made/Laid by Ministers under Direction 73A of Directions by the Speaker During Second Session of Eighteenth Lok Sabha

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
(i)	Regarding the status of implementation of the recommendations contained in the 250th Report of the Standing Committee on Home Affairs on action taken by the Government on the recommendations/ observations contained in the 243rd Report of the Committee on Demands for Grants (2023-2024) pertaining to the Ministry of Development of North Eastern Region.	Shri Sukanta Majumdar	24.7.2024	0	01
(ii)	Regarding the status of implementation of the recommendations contained in the 342nd Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2023-2024) pertaining to the Ministry of Road Transport and Highways.	Shri Ajay Tamta	25.7.2024	0	01
(iii)	Regarding the status of implementation of the recommendations contained in the 327th Report of the Standing Committee on Education, Women, Children, Youth and Sports on action taken by the Government on the recommendations contained in the 317th Report of the Committee on 'Preparation for Olympic Games, 2021' pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Smt. Raksha Nikhil Khadse	29.7.2024	0	01
(iv)	Regarding the status of implementation of the recommendations contained in the 332nd Report of the Standing Committee on Education, Women, Children, Youth and Sports on action taken by the Government on the recommendations/observations contained in the 325th Report of the Committee on Demands for Grants (2021-2022) pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Smt. Raksha Nikhil Khadse	29.7.2024	0	01

(v)	Regarding the status of implementation of the recommendations contained in the 339th Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2022-2023) pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Smt. Raksha Nikhil Khadse	29.7.2024	0	01
(vi)	Regarding the status of implementation of the recommendations contained in the 344th Report of the Standing Committee on Education, Women, Children, Youth and Sports on action taken by the Government on the recommendations/observations contained in the 339th Report of the Committee on Demands for Grants (2022-2023) pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Smt. Raksha Nikhil Khadse	29.7.2024	0	01
(vii)	Regarding the status of implementation of the recommendations contained in the 351st Report of the Standing Committee on Education, Women, Children, Youth and Sports on Demands for Grants (2023-2024) pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Smt. Raksha Nikhil Khadse	29.7.2024	0	01
(viii)	Regarding the status of implementation of the recommendations contained in the 357th Report of the Standing Committee on Education, Women, Children, Youth and Sports on action taken by the Government on the recommendations/observations contained in the 351st Report of the Committee on Demands for Grants (2023-2024) pertaining to the Department of Sports, Ministry of Youth Affairs and Sports.	Smt. Raksha Nikhil Khadse	29.7.2024	0	01
(ix)	Regarding the status of implementation of the recommendations contained in the 164th Report of the Standing Committee on Commerce on 'Augmenting Infrastructure Facilities to Boost Exports' pertaining to the Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01

(x)	Regarding the status of implementation of the recommendations contained in the 173rd Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/ observations contained in the 164th Report of the Committee on 'Augmenting Infrastructure Facilities to Boost Exports' pertaining to the Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01
(xi)	Regarding the status of implementation of the recommendations contained in the 179th Report of the Standing Committee on Commerce on Demands for Grants (2023-2024) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01
(xii)	Regarding the status of implementation of the recommendations contained in the 181st Report of the Standing Committee on Commerce on 'Development of Trade and Industries in North Eastern Region' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01
(xiii)	Regarding the status of implementation of the recommendations contained in the 183rd Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/ observations contained in the 179th Report of the Committee on Demands for Grants (2023-2024) (Demand No. 10) pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01

(xiv)	Regarding the status of implementation of the recommendations contained in the 184th Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/ observations contained in the 180th Report of the Committee on Demands for Grants (2023-2024) (Demand No. 11) pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01
(xv)	Regarding the status of implementation of the recommendations contained in the 185th Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/ observations contained in the 182nd Report of the Committee on 'Ecosystem of Startups to benefit India' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01
(xvi)	Regarding the status of implementation of the recommendations contained in the 186th Report of the Standing Committee on Commerce on action taken by the Government on the recommendations/ observations contained in the 181st Report of the Committee on 'Development of Trade and Industries in North Eastern Region' pertaining to the Department for Promotion of Industry and Internal Trade, Ministry of Commerce and Industry.	Shri Jitin Prasada	30.7.2024	0	01
(xvii)	Regarding the status of implementation of the recommendations contained in the 50th Report of the Standing Committee on Labour, Textiles and Skill Development on 'Welfare Schemes and Social Security Measures for Textile Workers in Organised and Unorganised Sectors' pertaining to the Ministry of Textiles.	Shri Pabitra Margherita	30.7.2024	0	01

(xviii)	Regarding the status of implementation of the recommendations contained in the 28th Report of the Standing Committee on Consumer Affairs, Food and Public Distribution on 'Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY)' pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Smt. Nimuben Jayantibhai Bambhaniya	31.7.2024	0	01
(xix)	Regarding the status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Consumer Affairs, Food and Public Distribution on 'Coarse Grains Production and Distribution' pertaining to the Department of Consumer Affairs, Ministry of Consumer Affairs, Food and Public Distribution.	Smt. Nimuben Jayantibhai Bambhaniya	31.7.2024	0	01
(xx)	Regarding the status of implementation of the recommendations/observations contained in the 67th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on 'Scheme for Creation/ Expansion of Food Processing and Preservation Capacities (CEFPPC) – An Evaluation' pertaining to the Ministry of Food Processing Industries.	Shri Arjun Ram Meghwal laid the Statement on behalf of Shri Ravneet Singh	01.8.2024	0	01
(xxi)	Regarding the status of implementation of the recommendations contained in the 70th Report of the Standing Committee on Agriculture, Animal Husbandry and Food Processing on 'Employment Generation and Revenue Earning Potential of Fisheries Sector' pertaining to the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying.	Shri Rajiv Ranjan Singh <i>Alias</i> Lalan Singh	06.8.2024	0	01
(xxii)	Regarding the status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Rural Development and Panchayati Raj on Demands for Grants (2023-2024) pertaining to the Ministry of Panchayati Raj.	Prof. S. P. Singh Baghel	06.8.2024	0	01

(xxiii)	Regarding the status of implementation of the recommendations contained in the 48th Report of the Standing Committee on Communications and Information Technology on "Citizens' Data Security and Privacy" pertaining to the Ministry of Electronics and Information Technology.	Shri Jitin Prasada laid the Statement on behalf of Shri Ashwini Vaishnaw	07.8.2024	0	01
(xxiv)	Regarding the status of implementation of the recommendations/observations contained in the 27th Report of the Standing Committee on Communications and Information Technology on 'Ethical Standards in Media Coverage' pertaining to the Ministry of Information and Broadcasting.	Dr. L. Murugan	07.8.2024	0	01
(xxv)	Regarding the status of implementation of the recommendations contained in the 20th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on 'Quality Control Cells (QCCs)' pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.	Smt. Nimuben Jayantibhai Bambhaniya	07.8.2024	0	01

**(iv) Statement made/Laid by Parliamentary Affairs Minister regarding
Government Business during Second Session of Eighteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H	M
1.	Regarding Government Business for the week commencing the 29th July, 2024	Shri Arjun Ram Meghwal	26.7.2024	0	1
2.	Regarding Government Business during the remaining part of the 2nd session of 18th Lok Sabha	Shri Arjun Ram Meghwal	2.8.2024	0	1

(v) Statement indicating matters of urgent public importance raised during 'Zero Hour' in the Second Session of Eighteenth Lok Sabha

Date	No. of Matters raised out of 20 balloted notices + extras	No. of Members spoken/Associated	Notices received	Time Taken	
				H	M
22.07.2024	37	47	101	01	28
23.07.2024	00	00	00	00	00
24.07.2024	47	73	174	01	33
25.07.2024	31	56	185	00	57
26.07.2024	00	00	167	00	00
29.07.2024	28	45	184	00	57
30.07.2024	25	57	223	00	52
31.07.2024	00	00	217	00	00
01.08.2024	26	47	195	00	58
02.08.2024	37	39	144	01	03
05.08.2024	00	00	172	00	00
06.08.2024	37	77	190	01	12
07.08.2024	22	43	203	00	48
08.08.2024	26	57	183	00	58
09.08.2024	84	131	152	02	09
TOTAL	400	672	2490	12	55

**MATTERS OF URGENT PUBLIC IMPOTANCE
RAISED DURING ZERO HOUR**

**Position regarding receipt of replies from Ministries
during Eighteenth Lok Sabha (as on 21.11.2024)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (24.06.2024 to 02.07.2024)	Nil	Nil	Nil	-
Second Session (22.07.2024 to 09.08.2024)	400	262	138	65.50%

MATTERS UNDER RULE 377

(vi) Position regarding receipt of replies from Ministries during Eighteenth Lok Sabha (as on 21.11.2024)

Session	Total Number of Matters raised/laid	No. of replies received	Pending	Percentage of replies received to the total matters raised/laid
First Session (24.06.2024 to 02.07.2024)	41	31	10	75.61%
Second Session (22.07.2024 to 09.08.2024)	358	258	100	72.06%
	399	289	110	72.43%

(vii) Statement showing the Time Lost due to interruptions and adjournments of the House during Second Session of the Eighteenth Lok Sabha

Date	Time lost due to Adjournments of the House following Interruptions		Time lost due to reasons other than Adjournments/ interruptions		House sat for extra time (beyond the normal time of the House)		Remarks regarding interruptions and adjournments
	H	M	H	M	H	M	
22.07.24	0	30	0	0	0	05	-
23.07.24	0	0	0	0	0	00	-
24.07.24	0	0	0	0	3	00	-
25.07.24	0	36	0	0	1	51	-
26.07.24	0	25	0	0	0	35	-
29.07.24	0	0	0	0	3	02	-
30.07.24	0	0	0	0	3	00	-
31.07.24	0	35	0	0	5	13	
01.08.24	0	0	0	0	4	02	
02.08.24	0	0	0	0	2	01	
05.08.24	0	0	0	0	1	12	
06.08.24	0	0	0	0	2	01	
07.08.24	0	0	0	0	1	26	
08.08.24	0	0	0	0	3	11	
09.08.24	0	0	0	0	0	0	
Total Gain = 30 hr. 39 mts.							

(viii) STATEMENT UNDER DIRECTION 115

NIL

22. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE SECOND SESSION OF THE EIGHTEENTH LOK SABHA (22.07.2024 TO 09.08.2024)

Sl. No.	Date	Time when quorum bell rung (hrs.)	Time Spent (minutes)	Subject matter under discussion when the quorum bell was rung	Remarks
NIL					

Analysis of ringing of Quorum bell

1.	Total time spent on ringing of quorum bell	:	-
2.	Maximum number of times quorum bell was rung on a particular day	:	-
3.	Number of times House adjourned for want of quorum	:	-
4.	Number of days when sitting commenced after quorum bell was rung	:	-
5.	Number of days when House re-assembled after lunch break after quorum bell was rung	:	-

**23. STATEMENT REGARDING WALKOUTS STAGED BY MEMBERS
DURING THE SECOND SESSION OF EIGHTEENTH LOK SABHA
(22.07.2024 TO 09.08.2024)**

Date	Time	Subject Matter
22.07.2024	1133 hrs.	Shri Rahul Gandhi and some other members of Opposition parties staged a walkout from the House for the unsatisfactory reply from Shri Dharmendra Pradhan, Minister of Education in response to the supplementary question asked by Shri Rahul Gandhi, Leader of Opposition on the NEET controversy.
24.07.2024	1104 hrs.	Shri Manickam Tagore, Shri Saugata Ray, Shri T. R. Baalu and some other members of INC, DMK, AITC and NCP(SP) staged a walkout from the House over alleged discrimination in allocation of funds to non-NDA States in the Union Budget 2024.
30.07.2024	1803 hrs.	Shri Abhishek Banerjee and some other members of AITC staged a walkout from the House in protest of certain remarks made on Chief Minister and Finance Minister of West Bengal by Smt. Nirmala Sitharaman, Union Minister of Finance in her reply to the General discussion on the Budget 2024-25.
01.08.2024	1321 hrs.	Members of the Opposition parties [INC, SP and DMK etc.] staged a walkout from the House in protest of adoption of Demand for Grants of Ministry of Railways 2024-25.
07.08.2024	1535 hrs.	Shri Deependra Singh Hooda, Shri Sudip Bandopadhyay, Shri Hanuman Beniwal and some other members of INC, SP, AITC and DMK staged a walkout from the House in protest of being disallowed from asking explanation on the statement made by Minister of Sports and Youth Affairs on the disqualification issue of an Indian Wrestler from the Paris Olympics 2024.
	1824 hrs.	Shri A. Raja and some other members Opposition staged a walkout from the House in protest of the passing of the Finance (No. 2) Bill, 2024.

**24. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY HON'BLE SPEAKER AND MEMBERS OF PANEL OF
CHAIRPERSONS FROM 22.07.2024 TO 09.08.2024**

	No. of days	Total time spent	
		H	M
Hon'ble Speaker	15	37	56
Smt. Sandhya Ray	14	24	45
Shri Jagdambika Pal	10	15	08
Shri Dilip Saikia	06	11	55
Shri Krishna Prasad Tenneti	05	06	59
Shri A. Raja	05	05	32
Dr. Kakoli Ghosh Dastidar	03	04	48
Shri P. C. Mohan	04	04	47
Shri Awadhesh Prasad	02	02	91
Total		115	21

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR
BY HON'BLE SPEAKER AND MEMBERS OF PANEL OF
CHAIRPERSONS FROM 22.07.2024 TO 09.08.2024**

Date	Time Spent	Total Time	
		H	M
HON'BLE SPEAKER			
22.07.2024	1100 to 1209 hrs.	01	09
	1529 to 1608 hrs.	00	39
23.07.2024	1100 to 1228 hrs.	01	28
24.07.2024	1100 to 1202 hrs.	01	02
	1338 to 1448 hrs.	01	10
	1523 to 1559 hrs.	00	36
	1951 to 2000 hrs.	00	09
25.07.2024	1100 to 1236 hrs.	01	36
	1400 to 1420 hrs.	00	20
	1949 to 2003 hrs.	00	14
26.07.2024	1100 to 1205 hrs.	01	05
	1536 to 1615 hrs.	00	39
	1755 to 1800 hrs.	00	05
29.07.2024	1100 to 1125 hrs.	00	25
	1152 to 1214 hrs.	00	22
	1358 to 1455 hrs.	00	57
	1940 to 2002 hrs.	00	22
30.07.2024	1100 to 1304 hrs.	02	04
	1638 to 1831 hrs.	01	53
31.07.2024	1100 to 1138 hrs.	00	38
	1504 to 1547 hrs.	00	43
	1601 to 1621 hrs.	00	20
	2053 to 2248 hrs.	01	55
01.08.2024	1100 to 1211 hrs.	01	11
	1217 to 1325 hrs.	01	08
	1857 to 2020 hrs.	01	23
02.08.2024	1100 to 1210 hrs.	01	10
05.08.2024	1100 to 1200 hrs.	01	00
	1209 to 1313 hrs.	01	04
	1710 to 1812 hrs.	01	02

06.08.2024	1100 to 1231 hrs.	01	31
	1526 to 1550 hrs.	00	24
	1849 to 1901 hrs.	00	12
07.08.2024	1100 to 1200 hrs.	01	00
	1518 to 1539 hrs.	00	21
	1650 to 1826 hrs.	01	36
08.08.2024	1100 to 1116 hrs.	00	16
	1125 to 1207 hrs.	00	42
	1259 to 1525 hrs.	02	26
	2004 to 2011 hrs.	00	07
09.08.2024	1100 to 1116 hrs.	00	16
	1122 to 1222 hrs.	01	00
	1558 to 1614 hrs.	00	16
Total Time Spent in the Chair		37	56

Date	Time Spent	Total Time	
		H	M
Smt. Sandhya Ray			
22.07.2024	1209 to 1333 hrs.	01	24
	1430 to 1529 hrs.	00	59
24.07.2024	1202 to 1338 hrs.	01	36
25.07.2024	1236 to 1324 hrs.	00	48
26.07.2024	1615 to 1755 hrs.	01	40
29.07.2024	1214 to 1358 hrs.	01	44
30.07.2024	1304 to 1501 hrs.	01	57
31.07.2024	1221 to 1324 hrs.	01	03
01.08.2024	1211 to 1217 hrs.	00	06
	1325 to 1400 hrs.	00	35
	1802 to 1857 hrs.	00	55
	2020 to 2103 hrs.	00	43
02.08.2024	1210 to 1524 hrs.	03	14
05.08.2024	1313 to 1414 hrs.	01	01
06.08.2024	1231 to 1526 hrs.	02	55

07.08.2024	1300 to 1402 hrs.	01	02
	1539 to 1607 hrs.	00	28
08.08.2024	1525 to 1621 hrs.	00	56
09.08.2024	1222 to 1401 hrs.	01	39
Total Time Spent in the Chair		24	45

Date	Time Spent	Total Time	
		H	M

Shri Jagdambika Pal

22.07.2024	1720 to 1802 hrs.	00	42
25.07.2024	1420 to 1424 hrs.	00	04
26.07.2024	1230 to 1536 hrs.	03	06
29.07.2024	1125 to 1152 hrs.	00	27
30.07.2024	1501 to 1638 hrs.	01	37
31.07.2024	1819 to 2002 hrs.	01	43
02.08.2024	1603 to 1901 hrs.	02	58
05.08.2024	1200 to 1209 hrs.	00	09
	1601 to 1710 hrs.	01	09
07.08.2024	1402 to 1518 hrs.	01	16
09.08.2024	1401 to 1558 hrs.	01	57

Total Time Spent in the Chair		15	08
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Date	Time Spent	Total Time	
		H	M

Shri Dilip Saikia

24.07.2024	1448 to 1523 hrs.	00	35
	1559 to 1631 hrs.	00	32
	1802 to 1951 hrs.	01	49
25.07.2024	1819 to 1949 hrs.	01	30
31.07.2024	1200 to 1221 hrs.	00	21
	1621 to 1819 hrs.	01	58
02.08.2024	1524 to 1603 hrs.	00	39
05.08.2024	1414 to 1601 hrs.	01	47

08.08.2024	1116 to 1125 hrs.	00	09
	1207 to 1259 hrs.	00	52
	1621 to 1804 hrs.	01	43

Total Time Spent in the Chair		11	55
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Date	Time Spent	Total Time	
		H	M

**Shri Krishna
Prasad Tenneti**

25.07.2024	1603 to 1819 hrs.	02	16
30.07.2024	1831 to 1906 hrs.	00	35
01.08.2024	1600 to 1802 hrs.	02	02
08.08.2024	1804 to 2004 hrs.	02	00
09.08.2024	1116 to 1122 hrs.	00	06

Total Time Spent in the Chair		06	59
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Date	Time Spent	Total Time	
		H	M

Shri A. Raja

24.07.2024	1631 to 1802 hrs.	01	31
29.07.2024	1455 to 1619 hrs.	01	24
30.07.2024	1906 to 2000 hrs.	00	54
01.08.2024	1400 to 1500 hrs.	01	00
07.08.2024	1607 to 1650 hrs.	00	43

Total Time Spent in the Chair		05	32
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Date	Time Spent	Total Time	
		H	M
Dr. Kakoli Ghosh			
Dastidar			
25.07.2024	1500 to 1603 hrs.	01	03
29.07.2024	1802 to 1940 hrs.	01	38
06.08.2024	1550 to 1757 hrs.	02	07
Total Time Spent in the Chair		04	48

Date	Time Spent	Total Time	
		H	M
Shri P. C. Mohan			
22.07.2024	1608 to 1720 hrs.	01	12
29.07.2024	1619 to 1802 hrs.	01	43
06.08.2024	1757 to 1849 hrs.	00	52
07.08.2024	1200 to 1300 hrs.	01	00
Total Time Spent in the Chair		04	47

Date	Time Spent	Total Time	
		H	M
Shri Awadhesh Prasad			
31.07.2024	1324 to 1504 hrs.	01	40
	2002 to 2053 hrs.	00	51
01.08.2024	1500 to 1600 hrs.	01	00
Total Time Spent in the Chair		02	91

**25. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE SECOND
SESSION OF EIGHTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken
	H	M	
1	2		3
BILLS-			
(a) Government Bills	19	57	17.30
(b) Private Member's Bills	00	55	00.80
BUDGETS-			
(a) *Union Budget	59	10	51.29
(b) *Budget in respect of State/UT under President's rule	00	01	00.01
DISCUSSIONS-			
Short Duration Discussion under Rule 193	02	26	02.11
MATTERS OF URGENT PUBLIC IMPORTANCE	12	53	11.17
MOTIONS-			
Under Rule 388	00	03	00.04
STATEMENTS-			
(a) Under Rule 372	00	14	00.20
(b) Direction 73 A	00	25	00.36
QUESTIONS	05	33	04.81
RESOLUTIONS-			
(a) Statutory Resolution	00	01	00.01
(b) Private Members' Resolution	01	59	01.72

1	2	3
OTHER MATTERS such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.	11 44	10.18
Total	115 21	100

*Joint discussion took place on Budget in respect of Union Territory under President's Rule and Union Budget, 2024-25. Time taken on joint discussion has been shown under Union Budget.

